



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.1399/2020
(S.W.P. No. 422/2005)

Monday, this the 24th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. TarunShridhar, Member (A)**

Ex-286835 JWOBhagwanDassKhajuria
R/o Village Satoora, Tehsil Hiranagar
District KathuaJ&K
Age 59 years.

...Applicant

(*Nemo* for applicant)

VERSUS

1. Union of India
Ministry of Defence
Govt. of India
Through its Secretary at New Delhi.
2. PGDA (P)
Allahabad (U.P.).
3. Officer Incharge Air Force Records Office
Air Headquarters
VayuBhawan
New Delhi-110011.

...Respondents

(Mr.Raghu Mehta, Senior Central Govt. Standing Counsel)

**ORDER (ORAL)****Mr. Justice L. Narasimha Reddy:**

This T.A. arises out of SWP No. 422/2005 filed before the Hon'ble High Court of Jammu & Kashmir by an ex-serviceman worked in the capacities ranging from Air Craftman to the Junior Warrant Officer. The cases of such persons are required to be dealt by the Armed Forces Tribunal. This Tribunal does not have jurisdiction for such matters.

2. Therefore, the Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir.

(TarunShridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 24, 2021
/sunil/jyoti/neha/sd